

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

101. C.P. (IB)/463(MB)2024

IN THE MATTER OF

Rahul Nath ... Petitioner
VS
Art The Globe Tours Private Limited ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Yash Pandya (PH)

For the Respondent:

ORDER

The counsel for the petitioner prays for an adjournment to place on record relevant documents so as to show his due salary from the Respondent CD by filing an additional affidavit. Allowed as prayed for. Adjourned to **08.08.2024**.

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)